

Dr - 16.3.17.

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJ M Bavelly

Sl. No.	Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
1	135/17	State vs. TASHIRIF KHAN	mv Act	Bijerk Nagar	50/-	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Prepared by [Signature]
checked by [Signature]

[Signature]
Chief Judicial Magistrate
BABELLY

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

16/3/17

In the Court of A.C.J.M.I

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		<i>NIL</i>			

BY ORDER

[Signature]

**A.C.J.M.-I
BAREILLY**

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

16-3-17

16/3/17

In the Court of..... ACJM II

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
_____	<u>NIL</u>	_____	_____	_____	The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


Addl. Chief Judicial Magistrate - II
 Bareilly

16/3/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT' SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACJM (4)

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

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16/3/17

ACJM IV BAREILLY

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FAST DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of A.C.J.M. Viji Bly दि १६/३/१७

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks	
		<u>Nil</u>					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Prepared by Sp

अपर मुख्य न्यायिक मजिस्ट्रेट
कक्ष स. 07
बरेली

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

DI-16/03/2017

In the Court of J. M. Pandey

Sl. Number	Name of parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

NIL

वैधानिक - 100
 नालय नोट - 3

जुडिशियल मजिस्ट्रेट
फरीदपुर (बरेली)